

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Kolkata Circuit Bench)**

**Appeal No. 244 of 2012**

**Dated : 9<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory  
Commission .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Debnath Ghosh  
Mr. Sandip Mitra**

**Counsel for the Respondent(s): Mr. Pratik Dhar  
Mr. C.K. Rai**

**ORDER**

We have heard the learned counsel for the parties. The Learned Counsel for both the parties have filed their respective written submissions after serving copy on the other side. The Learned Counsel for the Appellant wants to file additional written submissions. Accordingly, he is directed to file additional written submissions on or before 8.1.2014 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions, if any, on **13.01.2014 at Delhi Bench.**

**(Rakesh Nath)  
Technical Member  
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**(Justice M. Karpaga Vinayagam)  
Chairperson**